STANDING COMMITTEE ON LABOUR

(2017-18)

(SIXTEENTH LOK SABHA)

MINISTRY OF SKILL DEVELOPMENT & ENTREPRENEURSHIP

[Action taken by the Government on the Observations/ Recommendations of the Committee contained in their Twenty-Fifth Report (Sixteenth Lok Sabha) on Demands for Grants (2017-18) of the Ministry of Skill Development & Entrepreneurship]

THIRTY-SECOND REPORT



LOK SABHA SECRETARIAT NEW DELHI

December, 2017/ Agrahayana, 1939 (Saka)

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Presented to Lok Sabha on 2nd January, 2018

Laid in Rajya Sabha on 2nd January, 2018



LOK SABHA SECRETARIAT NEW DELHI

December, 2017/ Agrahayana, 1939 (Saka)

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COMPOSITION OF THE STANDING COMMITTEE ON LABOUR (2017-18)

DR. KIRIT SOMAIYA - CHAIRPERSON MEMBERS Lok Sabha

- 2. Shri Udayanraje Pratapsingh Bhonsle
- 3. Shri Rajesh Diwakar
- 4. Shri Ashok Kumar Dohrey
- 5. Shri Satish Chandra Dubey
- 6. Shri Devajibhai Fatepara
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- 19. Shri Naba Kumar Sarania (Hira)
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Rajya Sabha

- 22. Dr. K. Chiranjeevi
- 23. Shri Ram Narain Dudi
- 24. Shri N. Gokulkrishnan
- 25. Shri Nazir Ahmed Laway
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- 27. Shri Rajaram
- 28. Shri Amar Shankar Sable
- 29. Ms. Dola Sen
- 30. Shri Tapan Kumar Sen
- 31. Vacant

SECRETARIAT

- 1. Ms. Rhimjhim Prasad Joint Secretary
- 2. Smt. Anita B. Panda Director
- 2. Smt. Archana Srivastva Under Secretary

INTRODUCTION

- I, the Chairperson, Standing Committee on Labour (2017-18) having been authorized by the Committee do present on their behalf this Thirty-second Report on 'Action taken by the Government on the Observations/ Recommendations of the Committee contained in their Twenty-fifth Report (Sixteenth Lok Sabha) on Demands for Grants (2017-18) of the Ministry of Skill Development & Entrepreneurship.
- 2. The Twenty-fifth Report was presented to Lok Sabha and laid in Rajya Sabha on 20th March, 2017. The Ministry of Skill Development & Entrepreneurship furnished their replies indicating Action Taken on the Observations/ Recommendations contained in the Twenty-fifth Report on 18th July, 2017. The Committee considered and adopted the Draft Report at their sitting held on 21st November, 2017.
- 3. An analysis of the action taken by the Government on the Observations/Recommendations contained in the Twenty-fifth Report of the Standing Committee on Labour (Sixteenth Lok Sabha) is given at Appendix-II.
- 4. For ease of reference, Observations/ Recommendations of the Committee have been printed in thick type in the body of the Report.

New Delhi; 15th December, 2017 24th Agrahayana, 1939 (Saka) (DR. KIRIT SOMAIYA)

CHAIRPERSON,

STANDING COMMITTEE ON LABOUR

REPORT

Chapter-I

This Report deals with the action taken by the Government on the Observations/Recommendations of the Committee contained in their Twenty Fifth Report (Sixteenth Lok Sabha) on Demands for Grants (2017-18) of the Ministry of Skill Development and Entrepreneurship.

- 2. The Twenty Fifth Report was presented to Lok Sabha/laid in Rajya Sabha on 20th March, 2017. It contained 21 Observations/ Recommendations. Replies from Government in respect of all the recommendations have been received and are categorized as under:-
- (i) Recommendations/Observations which have been accepted by the Government percentage:80.96 Para Nos. 14, 23, 24, 25, 38, 39, 40, 41, 42, 56, 57, 58, 59, 67, 68, 69 and 79 (Sl. Nos. 1, 3, 4, 5, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18 and 21)
- (ii) Recommendations/Observations which the **NIL** Committee do not desire to pursue in view of the Government's reply –
- (iii) Recommendations/Observations in respect of **Total: 1**which replies of the Government have not been accepted by the Committee and which require reiteration –

 Para No.15
 (Sl.No.2)
- (iv) Recommendations/Observations in respect of **Total: 3** which replies of the Government are interim in **percentage:14.29** nature -

Para Nos. 26, 73 and 76 (Sl. Nos. 6, 19 and 20)

3. The Committee desire that Action Taken Notes in respect of Observations/Recommendations contained in Chapter I and final action taken reply in respect of the Recommendations contained in Chapter V of this Report, for which interim replies have been given by the Government, may be furnished to them at the earliest.

I. Availability/Utilisation of funds w.r.t flagship schemes [Recommendation Para No. 15 (Sl.No.2)]

4. In their original recommendation, the Committee had observed as under:

"The Committee note that the Ministry have been allocated ₹ 3016.14 crore against the proposed amount ₹ 8500 crore, which implies that just 35.49% of the proposed allocation has actually been approved by the Ministry of Finance. The Committee have been informed that consequently some of the flagship and ambitious schemes like Pradhan Mantri Kaushal Vikas Yojana (PMKVY), National Apprenticeship Promotion Scheme (NAPS), EAP - STRIVE, (Skills Strengthening for industrial value enhancement), EAP - SANKALP (Skill Acquisition and Knowledge Awareness for Livelihood Promotion), setting up of Skill Training Centres in Kendriya Vidyalaya/Navodaya Vidyalaya, setting of 1500 Multi Skill Training Institutes (MSTI), and setting up of new ATIs/Indian Institute of Skills, are going to be effected by this major cut in allocation. The Committee feel that though these schemes are meant to be progressive, wellconceived and multi-dimensional, non-availability of sufficient funds will affect their implementation adversely. Though SANKALP has complete financing through World Bank, as a loan, the Committee fail to understand the launching of STRIVE, a project costing ₹ 2200 crore, when an amount of ₹ 50 crore only has been sanctioned under BE 2017-18. Nevertheless, as per the notes submitted to the Committee, proposals/sanction of grant/online payment module for most of these Schemes are under process and hence the MSDE proposes to seek additional funds at supplementary grants stage. The Committee are concerned about the pace of procedures and feel that it must be accelerated. The Committee also desire that the Secretary, MSDE should try to get the outlay for various schemes increased at appropriate stage so as to make substantial progress in their targets fixed for the current financial year."

5. In their Action Taken Note furnished to the Committee, the Ministry of Textiles have stated as follows:

"The Observations/recommendations of the Committee are noted for compliance.

Further, under State Engagement Component of PMKVY 2016-20, Ministry has already released an amount of Rs. 167 crore (approx.) to various States/UTs during FY 2017-18. The proposals from other States/UTs are under the process of examination and funds would be released accordingly after the approval of Project Approval Committee (PAC) under scheme. The first quarter 2017-18 achievements for MSDE are as per quarterly expenditure plan.

Further, details of the schemes of the Directorate General of Training (DGT) under this Ministry are given below:-

S. N.	Name of Scheme	Proposed BE 2017-18 (Rs. in crore)	Allocated	How the scheme is going to be affected due to cut in allocation by	Proposed action plan
1	National Apprenticeship Promotion Scheme (NAPS)	1828.10	500.00	B.E. was proposed keeping into account of training of 10 lakh apprentices as per NAPS. However, 2.67 lakh apprentices can be benefitted by the allocated budget.	200 crore may be sought at supplementary stage for giving benefit to
2	EAP-STRIVE (Skill Strengthening for Industrial Value Enhancement)	225.00	50.00	As per approval of Expenditure Finance Committee (EFC) for STRIVE scheme, the total allocation of Rs. 2200 crore includes Rs. 200 crore from the undisbursed	Additional funds of Rs. 100 crore will be requested at the supplementary stage.

				amount of EAP-VTIP. During current FY 2017-18, budget provision under VTIP is Rs. 50 cr. and will be utilised for activities aligned with STRIVE scheme.	
3	Setting of 1500 Multi Skill Training Institutes (MSTI)	251.05	50.00	Scheme not yet approved. So, not affected.	Additional 100 crore may be sought if scheme is approved.
4	Setting of new Advance Training Institutes (ATIs)/Indian Institute of Skill	200.00	125.72	Not affected	N.A.

6. The Committee that under the **National** note Apprenticeship Promotion Scheme (NAPS), the Ministry had projected a requirement of funds totalling ₹ 1828.10 crore (2017-18) for training of 10 lakh apprentices. The Ministry of Finance had allocated ₹ 500 crore for this Scheme. Further, the Ministry have planned to seek additional funds to the tune of ₹ 200 crore at the RE stage. The Committee feel that the Ministry must be ready with an aggressive implementation plan to justify their demand of additional funds and should

impress upon the Government about the benefits of training 10 lakh youth under the NAPS. The Committee would also like to be apprised of the status of disbursal of funds as well as the benefits extended out of the allocated funds of ₹ 500 crore.

7. The Committee note that the Ministry have been allocated ₹ 50 crore against the demand of ₹ 251 crore for setting of 1500 Multi Skill Training Institutes (MSTI). The Committee further note that till the replies were furnished to the Committee, the Scheme was not approved and as per the proposed action plan, additional ₹ 100 crore were to be sought if scheme is approved. The Committee strongly feel that the concept of MSTI needs implementation on war footing. They would like to be apprised of the status of MSTI Scheme along with the action plan for setting up of 1500 MSTIs.

[Recommendation Para No. 26 (Sl.No.6)]

8. In their original recommendation, the Committee had observed as under:

"The Committee find that the allocations were made for the Schemes which were under process of approval due to which there was nil expenditure. Moreover, till submission of documents to the Committee, the process of approval was not finalised/over. The Committee apprehend that this is going to impact on utilisation of funds during the ensuing fiscal also unless the process of approval is completed within a definite time frame. They, therefore, desire

that the approval process should be completed at the earliest so that the funds allocated for the schemes may be gainfully utilised."

9. In their Action Taken Note furnished to the Committee, the Ministry of Textiles have stated as follows:

"The Observations/recommendations of the Committee is noted for compliance. Further, it is stated that Expenditure Finance Committee (EFC) meeting for SANKALP was held under the Chairmanship of Finance Secretary & Secretary (Expenditure) on 22.05.2017, the Committee recommended the SANKALP project with World Bank assistance of \$500 million over a period of six years i.e. 2017-18 to 2022-23 and a total project outlay of \$675 million (including \$100 million of State Leverage and \$75 million of Industry Leverage). The note for seeking approval of the Cabinet Committee on Economic Affairs (CCEA) is being prepared."

10. The Committee note that the SANKALP project will be implemented with the World Bank assistance of \$500 million over a period of six years i.e. 2017-2023 from the total project outlay of \$675 million, as per the recommendation of the EFC (on 22.05.2017). The Committee observe that the note for seeking approval of the Cabinet Committee on Economic Affairs (CCEA) was under preparation at the time of receipt of the action taken reply. The Committee desire to be apprised of the status of the Cabinet note and further progress on the matter in the last six months.

II. Maintenance of the Data/Monitoring

[Recommendation Para No. 40 (Sl.No.9)]

11. In their original recommendation, the Committee had observed as under:

"The Committee note that the assessment and placement module of Skill Development Management System (SDMS) is under development and testing. The Committee feel that unless the trained youth are gainfully employed and the data of placement is maintained in the system all exercise would only lead to creating skilled yet un-employed youth population. They therefore, desire that SDMS must be developed alongwith other IT tools and processes for the Scheme be made available urgently. The Committee also opine that the SDMS must contain the data regarding the retention/retrenchment status of the selected trainees on their respective jobs so as to get a true picture of the effectiveness of PMKVY."

12. In their Action Taken Note furnished to the Committee, the Ministry of Textiles have stated as follows:

"Under the PMKVY 2.0 scheme, focus on employment has been significantly enhanced. Scheme incentivizes Training Centers (TCs)/Training Partners (TPs) for facilitating placement of the trained candidates. TCs are mandated to organize placement/rozgar melas every six month with the support of Sector Skill Council. Further, the reimbursement of last 20% of training cost to TCs would be made only after wage employment or self employment to at least 70% of the trained candidates. Additionally, there is a special provision in the scheme to provide post placement support to women, PwDs and candidates from special areas (LWE, North East region and J&K).

With regard to placement of the candidate, Skill Development Management System (SDMS) fully captures the Assessment process as well as placement data of the candidates trained. Ministry through NSDC is ensuring that complete wage employment and self-employment data of candidates trained through its Training Partner (TP) is available for tracking and monitoring purposes."

13. While taking note of the efforts made by the Ministry in regard to SDMS having focus on actual employment of trained

candidates, the Committee desire that equal attention be also paid to the monitoring of the trained youth who get placement alongwith their rate of retention by the respective employer after passage of 6-12 months.

CHAPTER-II

OBSERVATIONS/RECOMMENDATIONS WHICH HAVE BEEN ACCEPTED BY THE GOVERNMENT

(Recommendation Para No. 14)

The Ministry of Skill Development and Entrepreneurship (MSDE), while presenting their second Demands for Grants (2017-18) to the Parliament, has projected a formidable target of providing skills/upgrading skills to 40 crore people in coming seven years. The Committee note that in the coming years, apart from countering the conventional mindset to consider skill training a last resort, MSDE will have to address several related issues like developing a policy framework for 'Skill India', converging and coordinating between over 20 Ministries/Departments having more than 50 skill development schemes, bringing the requisite standardization etc. The Committee's views on the performance of MSDE during the last financial year and its projections for the present year are given in the succeeding paragraphs.

Reply of the Government

The Observation/recommendation of the Committee is noted for compliance.

Ministry has already developed the policy framework document titled "National Policy for Skill Development and Entrepreneurship 2015" with aim to meet the challenge of skilling at scale with speed and standard (quality). It will aim to provide an umbrella framework to all skilling activities being carried out within the country, to align them to common standards and link the skilling with demand centres. In order to bring standardization in Skill Development ecosystem, Ministry of Skill Development and Entrepreneurship has already notified Common Norms and National Skill Qualification Framework (NSQF) for streamlining the process of skill training under various Ministries/ Departments.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 23)

The Committee note that the Ministry were allocated an amount of ₹1700 crore at the BE (2016-17) stage which was revised upwards to ₹2070 crore at the RE stage. However, till 15th February, 2017, the Ministry could utilise ₹865.18

crore only. As per their submission, estimated expenditure till the end of the current fiscal would be ₹1400.35 crore. As per their submission, the measures taken by the Ministry and the estimate for utilisation of allocation comes to ₹248 crore only. In the given scenario the Committee are apprehensive about meeting the targets of utilisation of funds to the tune of ₹1400.35 till the end of the current fiscal. It seems difficult to spend the balance amount which is a major portion of the provision in the remaining 44 days. The Committee recommend that proper action plan to spend the provided amount be prepared in the beginning of the financial year.

Reply of the Government

The Observations/recommendations of the Committee are noted for compliance.

Further, under State Engagement Component of PMKVY 2016-20, Ministry has already released an amount of Rs. 167 crore (approx.) to various States/UTs during FY 2017-18. The proposals from other States/UTs are under the process of examination and funds would be released accordingly after the approval of Project Approval Committee (PAC) under scheme. The first quarter 2017-18 achievements for MSDE are as per quarterly expenditure plan.

Details of Action Plan of Various schemes of Directorate General of Training (DGT) are given as under:

1. National Apprenticeship Promotion Scheme (NAPS):

- (i) 2.67 Lakh apprentices expected to be trained (including about 20% fresher apprentices, i.e. 47000).
- (ii) Target to be set up for every State.
- (iii)PFMS integration is expected to be completed by June 2017.

2. Vocational Training Improvement Project (VTIP):

- (i) Funds for App. Cell in States (State Apprenticeship Monitoring Cell-SAMC) and Cells in Industry Clusters. (May-Sept, 2017)
- (ii) Institute Management Committee (IMC) in ATIs/ITIs would be constituted in society mode and funds will be provided to societies for procurement of new equipments and up-gradation of existing equipments for diploma courses. (Oct-Dec 2017)
- (iii) National Instructional Media Institute (NIMI) distance learning (State SDLP)-Setting up of Satellite Interactive Terminals (SITs) at 675 ITIs an ITI in each district @ Rs. 3.1 lakhs per SIT, and administrative cost for NIMI Chennai. (Oct-Dec 2017)
- (iv) Grading of ITIs A comprehensive "framework" has been designed to detail out the key parameters on which the performance of the ITIs shall

- be graded. External auditor would validate the data and will grade the ITI by visiting the ITI estimated cost of grading @ Rs. 50,000 per ITI. (July 2017-March 2018)
- (v) National Project Implementation Unit (NPIU)/ Project Management Consultant (PMC) and Communication Strategy (July 2017-March 2018)

3. Up-gradation of existing Govt. ITIs into Model ITIs:

- (i) Funds against 1st instalment i.e. 25% of allocated central share, will be released to the State of Tripura and West Bengal.(Apr-17)
- (ii) Funds would be released for up-gradation of 4 ITIs at States/UTs of J&K (2 ITIs), Bihar, and Chandigarh. (May June-17)
- (iii) Balance of 1st instalment will be released to the States of Karnataka and Tamil Nadu on furnishing equipment list for purchase of equipment for the Model ITI. (June-July 17)
- (iv) Subsequent instalment will be released to the States as per approved guidelines under the scheme. (Jan March 18)

4. Skills Strengthening for Industrial Value Enhancement (STRIVE)

- (i) Grants-in-Aid (GIA) to States for ITIs: 350 ITIs will be identified for upgradation under the scheme 10% of allocation will be released on signing of Performance Based Grant Agreement (PBGA) with the ITIs. (Oct 2017 onwards)
- (ii) GIA for capital assets to Clusters for Apprenticeship Funds will be released after approval of Industry Apprenticeship Initiative proposals received from Industry clusters and on signing of PBGA. (Oct 2017 onwards)
- (iii) Professional Services: Research, Awareness creation and Capacity Development at Central Level for Apprenticeship training, Curriculum development etc. (Oct 2017 onwards)

5. Up-gradation of 1396 Govt. ITIs through PPP

- (i) Administrative cost of National Implementation Cell (NIC) (April 17 March 18)
 - (ii) Post SFC- Proposal for foreign training of Principals ITIs, central and State officials (Nov. 17)
 - (iii) Release of funds to State for SIC (State Implementation Cell) and orientation workshop for IMCs (June 17)

6. Skill Development for 47 Dist. Affected by Left Wing Extremism

(i) Proposal initiated for release of GIA (Rs. 11 crore) to Bihar, Jharkhand and West Bengal.

(ii) Proposal for setting up six new ITIs in Jharkhand is expected from the State. Also funds will be released to States based upon Utilization Certificate (UC) received. Rs. 9 crore is earmarked for the same.

7. Enhancing Skill Development Infrastructure in NE States & Sikkim

- (i) Proposal initiated for release of GIA (Rs. 5 crore) to Arunachal Pradesh and Nagaland.
- (ii) In July-Aug 2017 officers of DGT & IFD will visit to Sikkim and Meghalaya for physical verification of progress. Subsequently action will be initiated to release Rs. 6 crore of GIA.
- (iii) In revised scheme, 4 new additional ITIs are proposed to be set-up in Sikkim and Nagaland. Rs. 9 crore is earmarked for same. Draft Standing Finance Committee (SFC) is under submission.

8. ISO Certification in Industrial Training Institutes

- (i) List of 943 ITIs have been received from 13 States. Funds would be released to these states in lieu of advance @ 20% i.e. Rs. 24,000/- per ITI (20% of 1,20,000/- per ITI). (May-June 2017)
- (i) Remaining amount of Rs. 7.74 crore would be utilized on receipt of UCs from these ITIs. (July Dec 2017)

9. Skill Development Initiative

- (i) Following activities will run throughout the year:
 - Maintenance of existing web-portal-help desk,
 - PMU and server warranty,
 - Payment to assessing body,
 - Salary, Daily wages, etc.
 - Alignment of Courses.

10. National Instructional Media Institute (NIMI)

- (i) Following activities would run throughout the year at NIMI.
 - Development of Instructional Media Packages (IMPs) for courses under Craftsmen Training Scheme (CTS), and other Skill Development courses.
 - Translation of IMPs into Hindi and other Regional Languages for all the above three schemes.
 - Development of Other Supporting Materials.
 - Printing, Publishing and Marketing the products developed by NIMI.
 - Development of Question Banks for assessing the trainees under Craftsmen Training Scheme.
 - Training in the use of products developed by NIMI.

- Digitizing of instructional materials prepared by NIMI.
- Development of e- learning content.

11. Setting up of new ATIs/Indian Institute of Skill (IIS)

- (i) Architectural consultation has been appointed by NBCC for construction of IIS at Kanpur. Curriculum of the courses to be started in IIS are being finalized.
- (ii) In 2017-18, work will be started for all the 4 Indian Institute of Skill.

12. Pradhan Mantri Multi Skill Training Institutes (PM-MSTI)/ Model ITI

(i) Department of Expenditure has been requested to obtain approval of Hon'ble Finance Minister for the scheme before the Cabinet note is resubmitted for consideration of the scheme by the Cabinet.

13. Establishment of National Institute for Skill Development

(i) Detailed Project Report (DPR) is under preparation.

14. Establishment, Operation, Maintenance & Upgradation of DGT Institutes

- (i) Short term and Instructor training courses would be imparted to approx. 42,500 trainees at the central field training institutes which are Advance Training Institutes (ATIs), Regional Vocational Training Institutes (RVTIs), Apex Hi-Tech (AHI), Foreman Training Institutes (FTIs), Women Apprenticeship Training Institutes (WATIs) etc. throughout the year.
- (ii) Implementation of Apprenticeship Act by registration of contracts of apprenticeship/maintenance of progress records of all establishments and their apprentices is done regularly by the Regional Directorate of Apprenticeship Training (RDATs).

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 24)

The Committee note that the surrender of funds of ₹535.17 crore would be on (i) National Skill development Fund/Corporation (Umbrella Scheme) having components of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and Technical Assistance Schemes of National Skill Development Corporation (NSDC) (₹469 crore) and (ii) Skill Development & Entrepreneurship (₹42.07 crore). On the other hand an amount of ₹20 crore, being surrendered, is meant for the Scheme 'National Board for Skill Certification' which is under the

process of approval. The Committee opine that the financial performance of the Ministry be improved.

Reply of the Government

The Observations/recommendations of the Committee are noted for compliance.

Further, under State Engagement Component of PMKVY 2016-20, Ministry has already released an amount of Rs. 167 crore (approx.) to various States/UTs during FY 2017-18. The proposals from other States/UTs are under the process of examination and funds would be released accordingly after the approval of Project Approval Committee (PAC) under scheme. The first quarter 2017-18 achievements for MSDE are as per quarterly expenditure plan.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 25)

The Committee note that the Ministry are contemplating to spend around 50% of the allocation during the last quarter, more specifically, during the last month of the current financial year. The Committee would like to recall the recommendation made by them in their 16th Report on the first Demands for Grants of the Ministry of Skill Development & Entrepreneurship, advising them to utilise the budgetary allocations evenly in the coming years rather than pleading with the Finance Ministry for exceeding the prescribed expenditure limit in the last quarter/month of March. It is disquieting that the Ministry intends to seek permission from the Finance Ministry for exceeding the expenditure limit, in the immediate succeeding year too. The Committee therefore, urge the Ministry to avoid such a move in future and strive to utilise the allocations evenly throughout the financial year.

Reply of the Government

The Observations/recommendations of the Committee are noted for compliance.

Further, under State Engagement Component of PMKVY 2016-20, Ministry has already released an amount of Rs. 167 crore (approx.) to various States/UTs during FY 2017-18. The proposals from other States/UTs are under the process of examination and funds would be released accordingly after the approval of Project Approval Committee (PAC) under scheme. The first quarter 2017-18 achievements for MSDE are as per quarterly expenditure plan.

In addition to this, the monthly expenditure plan of schemes of DGT is given at Annexure.

Rs. in crore

			FY 2017-18																
S.	Name of scheme	BE	April	May	June	Q1	July	Aug	Sept	Q2	Oct	Nov	Dec	Q3	Jan	Feb	March	Q4	Total
N.		2017-																	
		18																	
1	NAPS	500.00			12.00	12.00	54.40	54.15	54.15	162.70	54.35	54.20	54.39	162.94	54.10	54.10	54.16	162.36	500.00
2	Upgradation of	20.00	0.00	2.50	1.85	4.35	1.75	1.75	2.15	5.65	1.50	2.00	2.00	5.50	0.50	1.00	3.00	4.50	20.00
	existing ITIs into																		
	Model ITIs																		
3	Upgradation of	2.50	0.04	0.04	0.04	0.12	0.04	0.04	0.04	0.12	0.20	0.73	0.50	1.43	0.23	0.23	0.38	0.83	2.50
	1396 Govt. ITIs																		
	through PPP																		
4	EAP-STRIVE	50.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	9.00	12.00	12.50	33.50	4.50	4.50	7.50	16.50	50.00
5	EAP VTIP	50.00	0.00	1.00	1.00	2.00	3.00	4.00	4.00	11.00	5.00	7.00	8.50	20.50	4.50	4.50	7.50	16.50	50.00
6	SDI	20.00				4.00				6.00				6.00				4.00	20.00
7	ESDI	20.00	2.59	3.10		5.69			6.00	6.00			8.31	8.31					20.00
8	LWE	20.00	11.21			11.21	8.79			8.79									20.00
9	Eo M&U	316.18				61.00				85.00				95.00				75.18	316.18
10	ISO certification	10.00				2.26				3.74				4.00					10.00
11	NIMI#	3.00				0.75				0.75				0.75				0.75	3.00
12	RDAT	2.00				0.50				0.50				0.50				0.50	2.00
13	NISD	12.00		DPR is under preparation															
14	PM-MSTI/Model	50.00		Cabinet Note is under process of finalization															
	ITI																		
15	Setting up of new	125.72		Scheme under reconsideration															
	ATIs/ Indian																		
	Institute of Skill																		
	Total	1201.40	13.84	6.64	14.89	103.88	67.98	59.94	66.34	290.25	70.05	75.93	86.20	338.43	63.83	64.33	72.54	281.12	1013.68

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 38)

The Committee note that the revamped Pradhan Mantri Kaushal Vikas Yojana envisages to train 1,00,000,00 Indian youth to be evenly distributed, over four years from 2016-2020. However, during 2016-17, out of the annual target of 19.87 lakh candidates, till February 2017, 12.86 lakh persons were trained. Though the Ministry appears confident to achieve the target, the Committee are apprehensive in view of the fact cited by the Ministry that most of the training targets were allocated in November and December and thus most TPs are in the process of mobilising the candidates. Emphasis of the Ministry should be to spend the maximum proposed amount to make the scheme a success.

Reply of the Government

The observation of the committee is noted for compliance.

Further it is also stated that the all aspects of the scheme including the enrolment, assessment, certification and placement have picked up momentum and making good progress. Under PMKVY 2.0, as on 5th May 2017, 3,681 centers have been affiliated on SMART portal. Out of total allocated target i.e. 22,18,321, total number of 7,19,028 candidates have already been enrolled.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 39)

Another aspect that has drawn the attention of the Committee is that the Ministry have increased the targets as 25 lakh persons each year till 2020 on the basis of a few key changes introduced, for instance, development of web based Smart Management and Accreditation of Training Centres (SMART), appointment of State engagement officers, operation of call centres to provide handholding support to training providers, launch of Skill up app and focus on transparency through various digital interventions. The Committee particularly note that the Ministry have made several digital interventions in the Scheme of Training Partners(TPs) for monitoring and ensuring high quality of training specially in Short Term Trainings (STT) and Recognition of Prior Learning (RPL) which include surprise Centre visits and inspection by third party independent agency. While the impact of these interventions would be seen in due course, the Committee opine that the entire process of PMKVY is expected to make the youth employable and also for creating a trained workforce. They, therefore, urge the Ministry to strive for concerted efforts to increase the pace for coverage of youth to match the targets while fully utilising ₹ 1300 crore allotted

this year under PMKVY component, and simultaneously, the monitoring mechanism on the TPs must be strengthened to keep a check on any kind of deviation in the quantity and quality of Training.

Reply of the Government

The observation of the committee is noted.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 40)

The Committee note that the assessment and placement module of Skill Development Management System (SDMS) is under development and testing. The Committee feel that unless the trained youth are gainfully employed and the data of placement is maintained in the system all exercise would only lead to creating skilled yet un-employed youth population. They therefore, desire that SDMS must be developed alongwith other IT tools and processes for the Scheme be made available urgently. The Committee also opine that the SDMS must contain the data regarding the retention/retrenchment status of the selected trainees on their respective jobs so as to get a true picture of the effectiveness of PMKVY.

Reply of the Government

Under the PMKVY 2.0 scheme, focus on employment has been significantly enhanced. Scheme incentivizes Training Centers (TCs)/Training Partners (TPs) for facilitating placement of the trained candidates. TCs are mandated to organize placement/rozgar melas every six month with the support of Sector Skill Council. Further, the reimbursement of last 20% of training cost to TCs would be made only after wage employment or self employment to at least 70% of the trained candidates. Additionally, there is a special provision in the scheme to provide post placement support to women, PwDs and candidates from special areas (LWE, North East region and J&K).

With regard to placement of the candidate, Skill Development Management System (SDMS) fully captures the Assessment process as well as placement data of the candidates trained. Ministry through NSDC is ensuring that complete wage employment and self-employment data of candidates trained through its Training Partner (TP) is available for tracking and monitoring purposes.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 40)

The Committee note that the assessment and placement module of Skill Development Management System (SDMS) is under development and testing. The Committee feel that unless the trained youth are gainfully employed and the data of 29 placement is maintained in the system all exercise would only lead to creating skilled yet un-employed youth population. They therefore, desire that SDMS must be developed alongwith other IT tools and processes for the Scheme be made available urgently. The Committee also opine that the SDMS must contain the data regarding the retention/retrenchment status of the selected trainees on their respective jobs so as to get a true picture of the effectiveness of PMKVY.

Reply of the Government

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With regard to placement of the candidate, Skill Development Management System (SDMS) fully captures the Assessment process as well as placement data of the candidates trained. Ministry through NSDC is ensuring that complete wage employment and self-employment data of candidates trained through its Training Partner (TP) is available for tracking and monitoring purposes.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 41)

The Committee note that in order to facilitate creation of job opportunities, all the Sector Skill Councils (SSCs) have been mandated to play a role of job aggregators and the Training Providers are directed to organise Rozgar Melas once every six months. The Committee observe that at present only directions are issued to the Training Providers to organise Rozgar Melas and thus perhaps there is no monitoring on its actual compliance. The Committee therefore, recommend that a suitable monitoring mechanism must be developed to keep a check on the TPs for organising Rozgar Melas. They also desire that data pertaining to the Rozgar Melas organised vis-à-vis number of trainees getting job offers through these Melas and also the time gap between the completion of the training and actual placement be furnished to the Committee. The Committee would also urge upon the Ministry to take full

advantage of the latest IT tools so as to bring about transparency in the operations of TPs as well as in proper utilisation of financial assistance released in consultation with States/UT Governments. Needless to emphasise, this would help in ensuring accountability at various levels.

Reply of the Government

Rozgar Melas are being organized by TPs in alignment with pass out schedule of their training batches. In order to streamline the procedure of organizing Rozgar Mela the Standard Operating Procedure (SOP) is also being made. Also, efforts are being made to bring a monitoring rigour to capture the Rozgar Mela details.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 42)

The Committee note that at present there is no data available with the Ministry about the trained youth preferring to go for self employment. The Committee desire that the TPs may be directed to keep information about such trainees too once the training is completed and Certificate issued. They also desire that sincere efforts should be made for taking feedback from the trainees regarding their experience after exposure to job market/hardship faced by them either in their job or self employment so that requisite corrective measures be taken to make the training module more suitable for gainful employment.

Reply of the Government

Under the scheme, the SDMS captures both self and wage employment data. However, the TPs have a window of 3 months from certification of candidates to ensure their placements. Hence, the placement data is captured in the SDMS with a lag of 3 months. The Training centers have recently started uploading the placement, as of now the volume of the data is too less to capture the effectiveness of the placements. Once adequate volume of data is available, MSDE will be able to take policy decisions for corrective measures.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 56)

The Committee note that under the Scheme to establish PMKKs across the Country, which was launched in 2016, till February, 2017, 85 PMKKs have been set up in 20 States across India. The Committee further note that MSDE has a plan to set up 600 PMKKs by the end of Financial Year 2017-18. From the data submitted to them, 220 PMKKs are under construction and location is being finalised for 139, thus counted together, the number adds upto 444 PMKKs. The Committee, while noting the target of 195 districts remaining to be covered further under Phase 3, are yet to find action plan through which setting up of 600 PMKKs would be completed by the Ministry, especially when they have been able to set up 85 PMKKs since the launch of the Scheme. The

Committee hope that the Ministry has set up achievable targets so as to avoid either lowering their targets or surrender the allocation by the end of Financial Year.

Reply of the Government

The Observation/recommendation of the Committee is noted.

Further, Ministry of Skill Development & Entrepreneurship (MSDE) envisages setting up more than 600 PMKKs across the country by end of financial year 2017-18. In an effort towards which, two rounds of proposals invitation and evaluation process have been completed and allocations have been made for setting up of 452 PMKKs across 435 districts. Location has been identified in additional 200 districts. For the coverage of remaining districts for setting up of PMKK, a limited RFP was issued on February 23, 2017 wherein proposals had been invited for establishing 253 PMKKs. Proposals received from 17 TPs for 180 PMKKs qualified desk evaluation and are currently under due diligence. The diligence process for these proposals shall be completed by May 31, 2017.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 57)

The Committee note that as on 7th February, 2017, four surprise visits were conducted on the PMKKs as part of the monitoring activity. The Committee note that few number of PMKKs inspected, despite media reports appearing about the closure/lack of infrastructure in some of the identified Centres. The Committee therefore, recommend that the monitoring and inspection mechanism must be strengthened for ensuring accountability and transparency on the functioning of PMKKs.

Reply of the Government

The Observation/recommendation of the Committee is noted for compliance. Also, as on date, 13 PMKK Centres surprise monitoring visits have been conducted, of which only 1 PMKK Centre is found to be non-compliant with norms.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 58)

The Committee are concerned to note that against the target of 1,92,960 only 16,444 candidates could be enrolled across 568 batches under PMKK so far, which is only 8.5% of the targets. The Committee would desire to be apprised of the updated position on the veracity of fixing up the targets, while

reiterating that realistic targets need to be shown in all schemes instead of window-dressing the same.

Reply of the Government

Allocation of target to PMKK Centre is incumbent on the Centre readiness in accordance with guidelines. Based on the final sign-off, targets are allocated as per Centre capacity, whereas enrolment of candidates is subject to the available Centre capacity at a given point in time. Enrolment of candidates is based upon the following assumptions:

- Number of operating hours in a day: 8 hours
- Batch operational hours in a day: 4 hours (2 hours each for theory and practical)
- Availability of job role-wise number of classrooms and labs
- Total number of hours for a job role as prescribed by the SSC

As per SDMS data generated on 5th May 2017, 36,980 candidates are enrolled across 84 PMKK Centres.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 59)

The Committee note that the candidates are trained in 221 job roles covered under the Scheme by the PMKKs. However, it is left on the PMKKs to choose from the list of available job roles to train the candidates. The Committee opine that most of the training centres must be sensitised to educate themselves first on the local skills and make concious efforts to train the candidates in some of the local trades as part of the curriculum which would result not only in giving impetus to survival of the traditional skills like pottery, fisheries etc. but also help in reducing migration. The Committee would also urge the Ministry to develop certain innovative skill curricula which suit present socio-economic scenario in urban areas, for instance, domestic care-takingcum-driving for which there exists sufficient demand in all the major cities of the Country.

Reply of the Government

The PMKK Guidelines mandates that a Training Partner has to provide training in a minimum of 5,3 and 2 trades across Category A,B and C of districts. A minimum of 2 manufacturing trades have to be undertaken in a PMKK in category A and 1 in category B and C. The Training Providers are required to ensure diversity in the job roles proposed in districts under a cluster. The trades proposed by the Training Providers are on the basis of Skill Gap Analysis and with the support of local Member of Parliament. This ensures the local skill demand of the district.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 67)

The Committee appreciate that MSDE is associating with the Ministry of External Affairs to understand the global requirements of skilled manpower and are setting up India International Skill Centres (IISC) under 'Skill India Mission' to provide skill trainings and certification benchmarked to International Standards for youth intending to migrate abroad. They also note that out of 16 proposed IISCs, 6 such IISCs are being made operational, across 8 sectors namely – Domestic workers, Retail, Trourism & Hospitatlity, Capital Goods, Healthcare, Construction, Automotive and Security. The Committee find that most of these sectors which have been proposed for the 6 IISCs are basically manned by persons pertain to lower strata of the society, who are prone to exploitation at the hands of their employers, being ill-equipped to protect their rights. The Committee are apprehensive about their well being in the foreign countries, hence desire that they may also be made aware of the systems in place/legal provisions for protecting themselves from exploitation.

Reply of the Government

A Pre-Departure Orientation Training (PDOT) is being conducted for all workers trained for overseas employment, in collaboration with the Ministry of External Affairs, the content of which covers the following aspects:

- a) Orientation of Workers to Destination Country and their Rights and Privileges duration of 40 Hours.
- b) Language training of 120 Hours to ensure workers are conversant with basic language of destination country, and can follow local customs and procedures
- c) Details of Indian Embassies, contact persons and method of contact.
- d) The workers are also being trained for 40 hours on digital literacy.

In addition to the above, to ensure their safety the workers are being sent by registered Recruitment Agents (RAs) of MEA so that their well being can be looked after by the authorized agents.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 68)

The Committee further desire that the process of understanding the global requirements of manpower across the sectors in association with MEA be completed under a given time frame so that appropriate sectors may be finalised for the IISCs which are yet to be set up/made operational.

Reply of the Government

The observations of the Committee have been noted. The matter is being taken up with MEA for understanding the global requirements of manpower across the sectors for incorporation in IISC planning.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 69)

The Committee note that the Sector Skill Councils (SSCs) are mandated to create a pool of certified trainers across the Country. The Committee opine that to achieve the ambitious target of skilling 1,00,000,00 youth by 2020 the there is a need of qualified trainers who can provide quality training. They therefore, desire that equal importance may be accorded to maintaining pool of qualified trainers to achieve the target of 1,00,000,00 skilled youth by the stipulated years. The Committee also emphasize upon keeping a tight vigil over this component to avoid its misuse by unscrupulous elements.

Reply of the Government

The Observations/Recommendations of the Committee is noted for compliance.

Further, in order to create pool of qualified trainers, a well-structured model of Training of Trainers (ToT) has been devised. Draft guidelines for ToT programme have been developed in consultation with stakeholders including SSCs, TPs, MSDE and NSDC. The same is under process of finalization. Guidelines are envisaged to provide a structured model of conducting ToT programme across sectors which would be helpful in scaling up number of qualified trainers.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 79)

The Committee note that to promote skill development and entrepreneurship in the handloom industry, under PMKVY2, Sector Skill Councils (SSCs), NGOs, Handloom Cooperative Societies etc. are taking responsibilities to mobilize and train the Weavers through local stakeholders. The MSDE and the Ministry of Social Justice and Empowerment are stated to be working together for financing self-employment of trained weavers. In this regard, the Committee find that the Scheme lacks publicity part as mostly the weavers are self-employed and their concentration zones are in rural areas where the weavers remain confined to their houses and remain ignorant about the schemes and its benefits. The Committee therefore, recommend that

publicity of the scheme must be given through the weavers service centres, local bodies, Gram Pradhan/Panchayats, local public representatives, etc. The Committee would urge the Ministry to specifically involve MLAs/MPs in understanding local requirements and implementing Schemes to impart training to youth in their respective areas.

Reply of the Government

Presently the NSDC special projects are actively involved in entertaining the Self Employed weavers like tailors (domestic or industrial), hand embroidery, two shaft handloom weavers, etc. with firm handholding for atleast six months to year. The associated equipment handholding is being channelized through the funding of corporate giants or through existing state schemes. The associated job roles, specifically of weaver section is concentrated for women and presently same being covered in North East States, Maharashtra, and Karnataka based on the demand generation in the market to quench the supply. Likewise the proposal is under screening for the other states through integration of UNDP and other corporate conglomerates willingly participating with an anticipation to outreach across country.

The self-employed weaver of special project is being handhold with relevant equipment being offered through State Governments Schemes. The publicity of the same is maintained at utmost important criteria and thus recently the 100% placement has been achieved for all 120 students of special projects at one of the special projects at Tripura under the flagship program of PMKVY through NSDC. Efforts will always be to achieve publicity of the weaver section opportunities in order to reach out fastest and earliest to meet the market demands based on the demography dividend.

The publicity is assured through the stringent adherence of the branding and publicity guidelines depicted for the specified projects and same being monitored. The publicity is enhanced always through NSDC training partners and Implementing Agency with the participation of local government bodies, Gram Pradhan/Panchayats, local public reps from start to end of the project, i.e. Mobilization to placement ceremony of any project undertaken under the special projects.

The above suggestions are being part of project guideline and as such every inaugural phases of the concerned projects and closure of the project updates for the same is being highlighted to the district government officials through Gram Pradhan officials/ District Magistrate/SDM. Same is being followed to appraise the concerned MLAs/MPs through state skill mission authorities of the project concerned.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

CHAPTER-III

OBSERVATIONS/ RECOMMENDATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE GOVERNMENT'S REPLY

NIL

CHAPTER-IV

OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT HAVE NOT BEEN ACCEPTED BY THE COMMITTEE AND WHICH REQUIRE REITERATION

(Recommendation Para No. 15)

The Committee note that the Ministry have been allocated ₹3016.14 crore against the proposed amount ₹8500 crore, which implies that just 35.49% of the proposed allocation has actually been approved by the Ministry of Finance. The Committee have been informed that consequently some of the flagship and ambitious schemes like Pradhan Mantri Kaushal Vikas Yojana (PMKVY), National Apprenticeship Promotion Scheme (NAPS), EAP - STRIVE, (Skills Strengthening for industrial value enhancement), EAP - SANKALP (Skill Acquisition and Knowledge Awareness for Livelihood Promotion), setting up of Skill Training Centres in Kendriya Vidyalaya/Navodaya Vidyalaya, setting of 1500 Multi Skill Training Institutes (MSTI), and setting up of new ATIs/Indian Institute of Skills, are going to be effected by this major cut in allocation. The Committee feel that though these schemes are meant to be progressive, wellconceived and multi-dimensional, non-availability of sufficient funds will affect their implementation adversely. Though SANKALP has complete financing through World Bank, as a loan, the Committee fail to understand the launching of STRIVE, a project costing ₹ 2200 crore, when an amount of ₹ 50 crore only has been sanctioned under BE 2017-18. Nevertheless, as per the notes submitted to the Committee, proposals/sanction of grant/online payment module for most of these Schemes are under process and hence the MSDE proposes to seek additional funds at supplementary grants stage. The Committee are concerned about the pace of procedures and feel that it must be accelerated. The Committee also desire that the Secretary, MSDE should try to get the outlay for various schemes increased at appropriate stage so as to make substantial progress in their targets fixed for the current financial year.

Reply of the Government

The Observations/recommendations of the Committee are noted for compliance.

Further, under State Engagement Component of PMKVY 2016-20, Ministry has already released an amount of Rs. 167 crore (approx.) to various States/UTs during FY 2017-18. The proposals from other States/UTs are under the process of examination and funds would be released accordingly

after the approval of Project Approval Committee (PAC) under scheme. The first quarter 2017-18 achievements for MSDE are as per quarterly expenditure plan.

Further, details of the schemes of the Directorate General of Training (DGT) under this Ministry are given below:-

S. N.	Name of Scheme	Proposed BE 2017- 18 (Rs. in crore)	Allocated BE 2017- 18 (Rs. in crore)	How the scheme is going to be affected due to cut in allocation by	Proposed action plan
1	National Apprentices hip Promotion Scheme (NAPS)	1828.10	500.00	B.E. was proposed keeping into account of training of 10 lakh apprentices as per NAPS. However, 2.67 lakh apprentices can be benefitted by the allocated budget.	As the scheme is evolving, additional budget of Rs. 200 crore may be sought at supplementary stage for giving benefit to additional 1 lakh apprentices
2	EAP-STRIVE (Skill Strengtheni ng for Industrial Value Enhanceme nt)	225.00	50.00	As per approval of Expenditure Finance Committee (EFC) for STRIVE scheme, the total allocation of Rs. 2200 crore includes Rs. 200 crore from the undisbursed amount of EAP- VTIP. During current FY 2017- 18, budget provision under	funds of Rs. 100 crore will be requested at the supplementary stage.

				VTIP is Rs. 50 cr. and will be utilised for activities aligned with STRIVE scheme.	
3	Setting of 1500 Multi Skill Training Institutes (MSTI)	251.05	50.00	Scheme not yet approved. So, not affected.	
4	Setting of new Advance Training Institutes (ATIs)/India n Institute of Skill	200.00	125.72	Not affected	N.A.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

CHAPTER-V

OBSERVATION/RECOMMENDATION IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT ARE INTERIM IN NATURE

(Recommendation Para No. 26)

The Committee find that the allocations were made for the Schemes which were under process of approval due to which there was nil expenditure. Moreover, till submission of documents to the Committee, the process of approval was not finalised/over. The Committee apprehend that this is going to impact on utilisation of funds during the ensuing fiscal also unless the process of approval is completed within a definite time frame. They, therefore, desire that the approval process should be completed at the earliest so that the funds allocated for the schemes may be gainfully utilised.

Reply of the Government

The Observations/recommendations of the Committee is noted for compliance. Further, it is stated that Expenditure Finance Committee (EFC) meeting for SANKALP was held under the Chairmanship of Finance Secretary & Secretary (Expenditure) on 22.05.2017, the Committee recommended the SANKALP project with World Bank assistance of \$500 million over a period of six years i.e. 2017-18 to 2022-23 and a total project outlay of \$675 million (including \$100 million of State Leverage and \$75 million of Industry Leverage). The note for seeking approval of the Cabinet Committee on Economic Affairs (CCEA) is being prepared.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 73)

The Committee note that an MoU was signed between the Ministry of Skill Development & Entrepreneurship and UAE on 29.04.2016 for mutual recognition of qualification and sharing data so as to facilitate trained and skilled Indian workers to access employment opportunities in UAE. However, the Ministry does not have data on employment of Indian skilled workers in UAE from the date the MoU was signed. The Committee are of the view that to assess the acceptability of the skilled Indian workforce in UAE after signing the MoU a record need to be kept so as to know the impact of such measure, as well as, to save the Indian workforce from exploitation. They therefore,

recommend that the MSDE may collaborate with Ministry of External Affairs (MEA) to collect data of migration of trained workers, after signing of MoUs.

Reply of the Government

The observations of the Committee have been noted for compliance. The matter is being taken up with MEA.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

(Recommendation Para No. 76)

The Committee find that the four new Schemes are being launched during the ensuing FY 2017-18 are at different stages of approval/implementation. As the Ministry have not been allotted funds as proposed for the current year, the new Schemes will be impacted by the cut in allocation. The 53 Committee are of the view that for smooth implementation of these Schemes the process of approval must be completed within a definite timeline so that the Ministry could advocate for requisite funds at the RE stage.

Reply of the Government

The Observations/recommendations of the Committee is noted for compliance. Further, it is stated that Expenditure Finance Committee (EFC) meeting for SANKALP was held under the Chairmanship of Finance Secretary & Secretary (Expenditure) on 22.05.2017, the Committee recommended the SANKALP project with World Bank assistance of \$500 million over a period of six years i.e. 2017-18 to 2022-23 and a total project outlay of \$675 million (including \$100 million of State Leverage and \$75 million of Industry Leverage). The note for seeking approval of the Cabinet Committee on Economic Affairs (CCEA) is being prepared.

Further, approval of schemes under Directorate General of Training (DGT) would be completed at the earliest to gainfully utilize the funds allocated to them.

(MSDE's OM No. H-11013/6/2017-PAT Section Dated 18.07.2017)

New Delhi; 15th December, 2017 24th Agrahayana, 1937 (Saka) DR. KIRIT SOMAIYA CHAIRPERSON, STANDING COMMITTEE ON LABOUR

STANDING COMMITTEE ON LABOUR

(2017-18)

Minutes of the Fifth Sitting of the Committee

The Committee sat on Tuesday, the 21st November, 2017 from 1200 hrs. to 1330 hrs. in Committee Room No.4, Parliament House Annexe, Extension Building, New Delhi.

PRESENT

Dr. Kirit Somaiya - CHAIRPERSON

MEMBERS

LOK SABHA

- 1. Shri Rajesh Kumar Diwakar, MP
- 2. Shri Ashok Kumar Dohrey, MP
- 3. Shri Satish Chandra Dubey, MP
- 4. Shri Satish Kumar Gautam, MP
- 5. Dr. Boora Narsaiah Goud, MP
- 6. Shri C.N. Jayadevan, MP
- 7. Shri Bahadur Singh Koli, MP
- 8. Dr. Arun Kumar, MP
- 9. Shri Hari Manjhi, MP
- 10. Shri Hari Om Singh Rathore, MP
- 11. Shri Kodikunnil Suresh, MP
- 12. Shri Dayakar Pasunoori, MP

RAJYA SABHA

- 13. Shri Ram Narain Dudi, MP
- 14. Shri Nazir Ahmed Laway, MP
- 15. Shri Rajaram, MP
- 16. Shri Tapan Kumar Sen, MP
- 17. Shri N. Gokulakrishnan, MP
- 18. Ms. Dola Sen, MP

SECRETARIAT

- 1. Smt. Anita B Panda Director
- 2. Shri Dhiraj Kumar Additional Director
- 3. Smt Archana Srivastva Under Secretary

PART-I

2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee, convened for consideration and adoption of following draft Reports on:

(i)	XX	XX	XX	XX	XX;
(ii)	XX	XX	XX	XX	XX; and

- (iii) Action Taken by the Government on the Observations/
 Recommendations of the Committee contained in their 25th Report
 on Demands for Grants (2017-18) of the Ministry of Skill
 Development & Entrepreneurship.
- 3. The Committee took up the Draft Reports one by one for consideration and adoption. Giving an overview of the Recommendations made in the Draft Reports, the Chairperson requested the Members to give their suggestions on them, if any.
- 4. The Draft Reports were adopted by the Committee without any addition/modification.
- 5. The Committee then authorized the Chairperson to finalise the Reports in the light of consequential changes that might arise out of factual verification of the Draft Reports and to present the same to both the Houses.

XX XX XX XX XX XX

XX Does not pertain to this Report.

APPENDIX-II

(Vide Para No. 3 of the Introduction)

ANALYSIS OF ACTION TAKEN BY THE GOVERNMENT ON RECOMMENDATIONS CONTAINED IN THE TWENTY-FIFTH REPORT OF THE STANDING COMMITTEE ON LABOUR (SIXTEENTH LOK SABHA)

II. Observations/Recommendations which have been accepted by Government (Para Nos. 14, 23, 24, 25, 38, 39, 40, 41, 42, 56, 57, 58, 59, 67, 68, 69 and 79 (Sl. Nos. 1, 3, 4, 5, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18 and 21) III. Observations/Recommendations which the Committee do not desire to pursue in view of Government's replies - Para No.15 (Sl.No.2) IV. Observations/Recommendations in respect of which Government's replies have not been accepted by the Committee and which requires reiteration - Nil V. Observations/Recommendations in respect of which replies of Government are of interim in nature- Para Nos. 26, 73 and 76 (Sl. Nos. 6, 19 and 20)			Total	Percentage
been accepted by Government (Para Nos. 14, 23, 24, 25, 38, 39, 40, 41, 42, 56, 57, 58, 59, 67, 68, 69 and 79 (Sl. Nos. 1, 3, 4, 5, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18 and 21) III. Observations/Recommendations which the Committee do not desire to pursue in view of Government's replies - Para No.15 (Sl.No.2) IV. Observations/Recommendations in respect of which Government's replies have not been accepted by the Committee and which requires reiteration – Nil V. Observations/Recommendations in respect of which replies of Government are of interim in nature- Para Nos. 26, 73 and 76 (Sl. Nos. 6, 19 and 20)	I.	Total number of Recommendations	21	
Committee do not desire to pursue in view of Government's replies - Para No.15 (Sl.No.2) IV. Observations/Recommendations in respect of which Government's replies have not been accepted by the Committee and which requires reiteration – Nil V. Observations/Recommendations in respect of which replies of Government are of interim in nature- Para Nos. 26, 73 and 76 (Sl. Nos. 6, 19 and 20)	II.	been accepted by Government (Para Nos. 14, 23, 24, 25, 38, 39, 40, 41, 42, 56, 57, 58, 59, 67, 68, 69 and 79 (Sl. Nos. 1, 3, 4, 5, 7, 8, 9, 10, 11, 12, 13, 14,	17	80.96%
which Government's replies have not been accepted by the Committee and which requires reiteration – Nil V. Observations/Recommendations in respect of which replies of Government are of interim in nature- Para Nos. 26, 73 and 76 (Sl. Nos. 6, 19 and 20)	III.	Committee do not desire to pursue in view of	01	4.75%
which replies of Government are of interim in nature- Para Nos. 26, 73 and 76 (Sl. Nos. 6, 19 and 20)	IV.	which Government's replies have not been accepted by the Committee and which requires	00	00%
100%	V.	which replies of Government are of interim in nature- Para Nos. 26, 73 and 76	03	14.29%
				100%